

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 322 of 2013

Dated : 19th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indowind Energy Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to both the Respondents returnable on 20.1.2014.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on 20.1.2014 and 21.1.2014 at Chennai Circuit

Bench. In the meantime pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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